CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 143/MP/2024

Subject	:	Petition under Section 79 of the Electricity Act, 2003 read with Regulations 57 & 58 of the Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2023.
Petitioner	:	NTPC Limited
Respondent(s)	:	NLDC and 49 Ors.
Date of hearing	:	**19.11.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Shri Venkatesh, Advocate NTPC Shri Siddharth Nigotia, Advocate, NTPC Shri Subham Bhut, Advocate, NTPC Shri Aditya Garg, Advocate, NTPC Shri Ashok Rajan, NLDC Shri Debajyoti Majumder, NLDC Shri Alok Mishra, NLDC Shri Ravin Dubey, Advocate, MPPMCL Shri Buddy Ranganadhan, Senior Advocate, BSES Discoms Shri Rahul Kinra, Advocate, BSES Discoms Shri Aditya Ajay, Advocate, BSES Discoms Ms. Mahima Kaur, Advocate, BSES Discoms Shri Sidharth Nambiar, Advocate, BSES Discoms Ms. Rohini Prasad, Advocate, Bihar Discoms Ms. Ashika Ranjan, Advocate, Bihar Discoms Ms. Ispita Parida, Advocate, Bihar Discoms Ms. Anusha Nagarajan, Advocate, TNPDCL Shri Rahul Ranjan, Advocate, TNPDCL Shri Anup Jain, Advocate, MSEDCL Shri Shashwat Dubey, Advocate, MSEDCL

Record of Proceedings

The matter was called out for hearing in virtual mode.

2. During the hearing, learned counsel for the Petitioner submitted that the queries raised by the Commission on 24.6.2026 regarding the Petitioner's intention to pursue the present Petition, in view of the subsequent IEGC amendment and related SM orders, had been addressed in the application filed vide Diary No. 877/2026. Accordingly, he requested that said application be taken on record and considered along with the main Petition.

3. The learned counsel for the Respondents did not object to the request.

4. Accordingly, the Commission, after hearing learned counsel for the Petitioner, adjourned the matter. The Petition shall be listed for hearing on **5.1.2027**, along with Dy. No. 877/2026.

By order of the Commission

Sd/-
(Vipan Sharma)
Deputy Chief (Law)